

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSSUO MOTO WRIT PETITION(CRIMINAL) No(s).1/2019

IN RE ALARMING RISE

IN THE NUMBER OF REPORTED CHILD RAPE INCIDENTS

Petitioner(s)

VERSUS

Respondent(s)

(IA No. 110278/2021 - APPLICATION FOR PERMISSION, IA No. 2478/2020 - APPLICATION FOR WAIVER OF ADDITIONAL COSTS, IA No. 44301/2021 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 110282/2021 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 146230/2019 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 115839/2023 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 135383/2019 - CLARIFICATION/DIRECTION, IA No. 2771/2021 - CLARIFICATION/DIRECTION, IA No. 132386/2019 - CLARIFICATION/DIRECTION, IA No. 52907/2024 - CLARIFICATION/DIRECTION, IA No. 59198/2021 - CORRECTION OF MISTAKES IN THE JUDGMENT, IA No. 110553/2022 - EXEMPTION FROM FILING O.T., IA No. 132388/2019 - EXEMPTION FROM FILING O.T., IA No. 110283/2021 - EXEMPTION FROM FILING O.T., IA No. 52909/2024 - EXEMPTION FROM FILING O.T., IA No. 38321/2020 - EXTENSION OF TIME, IA No. 165036/2021 - INTERVENTION APPLICATION, IA No. 143390/2019 - INTERVENTION APPLICATION, IA No. 44299/2021 - INTERVENTION/IMPLEADMENT, IA No. 132359/2019 - INTERVENTION/IMPLEADMENT, IA No. 34316/2020 - INTERVENTION/IMPLEADMENT, IA No. 198884/2024 - INTERVENTION/IMPLEADMENT, IA No. 165377/2021 - MODIFICATION OF COURT ORDER, IA No. 202811/2024 - MODIFICATION OF COURT ORDER, IA No. 135378/2019 - PERMISSION TO APPEAR AND ARGUE IN PERSON and IA No. 22143/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

C.A. No. 7968/2019 (XVI)

[HEARD BY : HON. DEEPAK GUPTA AND HON. ANIRUDDHA BOSE, JJ]

W.P.(C) No. 819/2019 (PIL-W)

(IA No. 175087/2019 - EXEMPTION FROM FILING O.T. and IA No. 137755/2019 - INTERVENTION APPLICATION)

Diary No(s). 1571/2025 (PIL-W)

(IA No. 9317/2025 - APPLICATION FOR PERMISSION)

Date : 29-04-2025 These matters were called on for hearing today.

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UPON hearing the counsel the Court made the following
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List the matters on 07.05.2025.

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